

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 08-03-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.68 of 2016(SZ)	Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. Vs The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others	M/s.R.Prabakar Counsel for Applicant M/s E.Manoharan for R1, R4 , R5 & R6 ,R7 M/s.Azhagam Perumal for R2 & R3 M/s. Ramesh Kumar for R8 & R9 M/s.McGan Law Firm for R10	23-04-2019
2	M.A.No.103 of 2017 (SZ) IN Application No.26 of 2016(SZ) Application No.26 of 2016(SZ)	Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others	M/s.N.L.Rajah Counsel for Applicant M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 M/s. Santhanaraman, Sivakumar for R4 & R5 M/s.N.L.Rajah Counsel for Applicant M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 M/s.Santhanaraman, Sivakumar for R4 & R5	23-04-2019

3	Application No. 50 of 2016 (SZ)	S.Paul Raj Kayalpattinam, Thiruchendhur Taluk. Vs The Commissioner, Kayalpattinam Municipality, Tuticorin District & another	M/s.Yogeshwaran .A Counsel for Applicant M/s.Abdul Saleem for R1 M/s.S.Azhagam Perumal for R2	23-04-2019
4	Appeal No. 124 of 2016 (SZ)	Samata, Rep. by its R. Ravi, Vizakhapatnam Vs The Union of India, Through the Secretary, MoEF & CC, New Delhi and 2 others	M/s. Ritwick Dutta, Counsel for Appellant M/s. M.Sumathi for R1 Mr. T.Sai Krishnan for R2 M/s. A.Ramesh Kumar for R3	23-04-2019
5	Appeal No.146 of 2016 (SZ)	System Alloys Rep., by its Managing Partner, Bangalore Vs Karnataka State Pollution Control Board, Rep., by its Member Secretary and 5 others	M/s.Gunasekaran Associates Counsel for Appellant M/s. R.Thirunavukarasu For R1 Mr. Devaraj Ashok for R2 to R4	23-04-2019
6	Appeal No.85 of 2017(SZ)	Hindustan Petroleum Corporation Limited, Rep.,by its Chief Regional Manager, Alwarpet, Chennai Vs Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 3 others	M/s. King & Partridge M.Vijayan Counsel for Appellant M/s. Rita Chandrasekar for R1 & R2 M/s. Babu Muthumeeran for R4	23-04-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
7	Application No.47 of 2016 (SZ)	Tirumalasetti Srinivas, Pattiseema, West Godavari Dist., Andhra Pradesh Vs Government of India,	M/s. A.Santosh Kumar Counsel for Applicant M/s.G.M. Syed Nurullah Sheriff for R1	23-04-2019

		MoEF & CC, Rep. by its secretary, New Delhi and others	M/s. H.Yasmeen Ali for R2 to R5	
8	Application No. 259 of 2016(SZ)	Mr.Sakeer Malappurama District Kerala State – 679 583 Vs State of Kerala Rep., by its Secretary, Fisheries and Port Department, Government Secretariat, Thiruvananthapuram, Kerala State and 5 others	M/s. P.Deepak Counsel for Applicant M/s.E.K.Kumaresan for R1,R2 & R3 M/s.Me.Saraswathy for R4 M/s.Vidhyalakshnmi vipin for R5 M/s. Rema Smirithi for R6	23-04-2019
9	Application No.135 of 2016(SZ)	Dr.C.K Sreedharan, IFS (Rtd), Manapakkam, Chennai Vs Secretary to Government, Public Works Department, Government of Tamil Nadu, Chennai and 3 others	M/s. M.Chandrasekaran Counsel for Applicant M/s.E.Manoharan for R1, R2 M/s. H.Yasmeen Ali for R3 M/s. G.Karthikeyan for R4	23-04-2019

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